

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 237 OF 2018 & IA NO. 239 OF 2018 IN
DFR NO. 425 OF 2018

Dated: 16th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

PSPN Synergy Pvt. Ltd.

... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission (UPERC)
& Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Sourav Roy

Counsel for the Respondent(s) : --

ORDER

Learned counsel appearing for the Appellant prays for one week time to enable him to file amended cause title in the instant case.

The submissions made by the learned counsel appearing for the Appellant, as stated above, are placed on record.

List the matter on **26.02.2018**, as requested by the learned counsel appearing for the Appellant to enable him to file amended cause title in the instant case.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr